

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2017**

**Dated: 8<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>NTPC Ltd.</b>	<b>...</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Abhishek Upadhyay  
Mr. Varun Shankaer for R-6  
  
Mr. R.B. Sharma for R-7

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **09.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*